

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 03  
Appeal No. 03/252/JPR/2024  
Under Section 252 of  
Companies Act, 2013

**In the matter of:**

**Shri Nath Ji Multi Components Pvt. Ltd.** **...Appellant**

**Versus**

**The Registrar of Companies** **...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Appellant : Varun Mehra, PCS  
For the Respondent : J.R. Meena, ARoC

**ORDER**

Heard Mr. Varun Mehra, PCS appearing on behalf of the Applicant Company. Mr. J.R. Meena, ARoC appearing on behalf of RoC, Jaipur. Copy of the Appeal has been furnished to the RoC, Jaipur. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 24.04.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep' Chandra Joshi)  
Judicial Member

April 01, 2024